

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

TRANSFER PETITION (CIVIL.) NO(s). 445 OF 2008

ALOK MISHRA

Petitioner(s)

VERSUS

GARIMA MISHRA

Respondent(s)

(With appln(s) for stay and office report)

WITH T.P.(C) NO. 870 of 2007

(With appln. for stay)

Date: 10/02/2009 This Petition was called on for hearing today.

CORAM :

HON'BLE Dr. JUSTICE ARIJIT PASAYAT

HON'BLE MR. JUSTICE D.K. JAIN

HON'BLE DR. JUSTICE MUKUNDAKAM SHARMA

For Petitioner(s) Mr. Anupam Lal Das,Adv.
in TP 445/08& Mr. Arpit Gupta,Adv.
RR. in TP 870/07

For Respondent(s) Mr. Umesh Babu Chaurasia,Adv.
in TP 445/08 & Mr. C.P.Singh,Adv.
ptr. in 870/07 Mr. M.P.Singh,Adv.
Mr. Rameshwar Prasad Goyal,Adv.

UPON hearing counsel the Court made the following
ORDER

After hearing the learned counsel for the parties for
some time the Court reserved its orders in this matter.

[SUMAN WADHWA]
COURT MASTER

[SHASHI BALA VIJ]
COURT MASTER